

ISO-NIACIN-HYDRAZIDE

*521. **Shri P. T. Chacko:** Will the Minister of Health be pleased to state:

(a) whether experiments have been conducted in India in ISO-NIACIN-HYDRAZIDE treatment for tuberculosis patients; and

(b) if so, with what results?

The Minister of Health (Rajkumari Amrit Kaur): (a) Clinical trials are being carried out in several tuberculosis institutions in India on the efficacy of ISO-NIACIN-HYDRAZIDE in the treatment of tuberculosis.

(b) Reports on these trials are expected to be available in a few months' time.

Shri P. T. Chacko: May I know how long it will take for completing one course of this treatment?

Rajkumari Amrit Kaur: It depends on what the doctors report.

Shri P. T. Chacko: What would be the cost for one course of treatment for one patient?

Mr. Speaker: Again, it will depend on the length of the treatment!

Shri P. T. Chacko: Sir, I want to know the cost for a specific drug which is utilized.

Mr. Speaker: I think it is too vague a question.

श्री धुलेकर : जिस मुक्त से यह ड्रग आई क्या सरकार के पास कोई रिपोर्ट है कि इस पर वहाँ कोई तजुर्बा किया गया है और कितने बीमारों के ऊपर किया गया है।

[Shri Dhulekar: Have the Government received any report about the results of experiments carried on with the drug in the country of its origin and the number of patients on which it was tried?]

राजकुमारी अमृत कौर : इस ड्रग को आये हुए अभी थोड़े दिन हुए हैं। कोई ६ और ७ जगहों पर इसका तजुर्बा किया जा रहा है और अभी तक हमारे पास इस बारे में कोई रिपोर्ट नहीं आई।

[Rajkumari Amrit Kaur: It is not very long since this drug came here. Trials are being held at 6 or 7 places,

and we have so far received no report in this connection.]

I.C.A.O. (AVIATION EXPERTS)

*522. **Dr. M. M. Das:** Will the Minister of Communications be pleased to state:

(a) whether an agreement has been concluded between India and the I.C.A.O. under which Aviation experts will be provided to India by the I.C.A.O.;

(b) if so, the terms of the agreement; and

(c) the branches of Aviation in which the said experts have specialised?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes Sir.

(b) A copy of the agreement is laid on the Table of the House. [See Appendix III, annexure No. 24.]

(c) International Civil Aviation Organisation has undertaken to provide four experts who will be specialists in (i) Aeronautical Inspection (including Research and Development), (ii) Cost Accounting of Air Lines Operations, (iii) Aeronautical Training (including flying and ground personnel) and (iv) Aeronautical Communications.

Dr. M. M. Das: May I know whether Government propose to reorganize the system of training given to our ground personnel and pilots as well as the inspection directorate of the Central Government, under the guidance of these experts?

Shri Raj Bahadur: The matter is under examination. Of course, the advice given by the experts will be taken note of and acted upon by us as best as we can.

Dr. M. M. Das: May I know whether it is a fact that the necessity for the advice of these aviation experts has become imperative nowadays due to the increased frequency of air accidents in this country?

Shri Raj Bahadur: Such advice is always welcome.

Dr. M. M. Das: May I know whether the Investigation Committee under Justice Chandrasekhara Ayyar, which is enquiring into the recent Delhi air accident, has recommended that the system of training in this country of our air personnel should be made more efficient under the guidance of these experts?

The Minister of Communications (Shri Jagjivan Ram): Even before the report by Mr. Justice Chandrasekhara Ayyar was submitted, Government have taken steps to set up two Committees to examine the whole question of training, safety and other allied matters. Apart from these two Committees, Government are already taking steps for increasing efficiency in training, safety and other matters.

Dr. M. M. Das: May I know what will be the exact nature of duties of these experts that are coming?

Shri Raj Bahadur: Those duties are mentioned in the Agreement. It is, of course, to assist and help us in the matter of civil aviation, that we want them.

Dr. M. M. Das: May I know whether it is a fact that the Air Traffic Control officers posted in the aerodromes of our country are even now examined and selected by International Civil Aviation experts?

Shri Raj Bahadur: I am not quite sure of it.

Shri Syed Ahmed: May I know the names of the experts?

Shri Raj Bahadur: The Agreement was signed on 29th April, 1952, and so far, only one expert (for Cost Accounting of Air Lines Operations) has been provided. His name is not mentioned.

Dr. M. M. Das: May I know whether the hon. Minister is in a position to give us an idea about the remuneration and monthly emoluments of these experts that are coming?

Shri Raj Bahadur: Under Article V(a) of the Agreement, the remuneration and other things are to be borne by the I.C.A.O., and the Agreement as such does not disclose them. It depends upon the terms of agreement with the particular officer.

RAILWAY COLONY NEAR KANPUR

***523. Pandit Munishwar Datt Upadhyay:** Will the Minister of Railways be pleased to state:

(a) what is the size and capacity of the colony proposed to be established near Kanpur for the Railway employees; and

(b) how many houses are to be provided in this colony, what is the estimated cost of it and whence it is to be met?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) The proposed colony near Kanpur would be in an area of about 300 acres of land capable of accommodating about 2,250 employees and their families.

(b) About 1,900 units of quarters are proposed to be provided at an estimated cost of Rs. 105 lakhs, subject to funds being available, after the current financial year.

पंडित मुनीश्वर दत्त उपाध्याय : क्या मैं जान सकता हूँ कि किस श्रेणी के रेलवे कर्मचारी इस में निवासस्थान पायेंगे ।

[Pandit Munishwar Datt Upadhyay: May I know what class of railway employees would be allotted this accommodation?]

श्री एल० बी० शास्त्री : तीसरे और चौथी श्रेणी के ।

[Shri L. B. Shastri: Class III and IV.]

पंडित मुनीश्वर दत्त उपाध्याय : क्या कोई योजना ऐसी भी है जिसमें चौथी श्रेणी के रेलवे मजदूर जो रेलवे में काम करते हैं वह भी रान पा सकेंगे ।

[Pandit Munishwar Datt Upadhyay: Is there any scheme covering class IV railway workers also?]

श्री एल० बी० शास्त्री : जी हाँ, चौथी श्रेणी के मजदूर भी इसमें आते हैं

[Shri L. B. Shastri: Yes, Sir, Class IV railway workers are also covered by it.]

पंडित मुनीश्वर दत्त उपाध्याय : क्या कोई ऐसी योजना भी है जिसमें रेलवे में बड़े कर्मचारी जो बड़ी तनहवाह पाते हैं उनको भी इसमें हिस्सा मिलेगा ।

[Pandit Munishwar Datt Upadhyay: Is there any proposal to cover under this scheme highly placed railway officials drawing large salaries?]

श्री एल० बी० शास्त्री : अभी तक जो क्वार्टर्स बने हैं उनमें इस तरह के कर्मचारी नहीं आ सकते ।